

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2016 &
IA NO. 361 OF 2016**

Dated : 7th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Adani Power Maharashtra Ltd.
Vs.**

...Appellant(s)

Maharashtra Electricity Regulatory Commission &Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Poonam Verma
Mr. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R.1

Ms. Deepa Chawan
Mr. Kiran Gandhi
Ms. Ramani Taneja for R.2

Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Pulkit Agarwal for R.3

ORDER

We have heard Mr. Buddy A. Ranganadhan, learned counsel for Respondent No. 1 and Ms. Deepa Chawan, learned counsel for Respondent No. 2 for some time.

List the matter for further hearing on **11.02.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**